



**HIGH COURT OF TRIPURA
AGARTALA**

F.No.40(1)-HCT/Judl./Roster/2018/10833-39

Dated, Agartala, the 7th Dec., 2018

NOTIFICATION

Consolidated List of all Criminal Appeals (Jail) (Single Bench) and all Single Bench Matters of the year 2015 to be taken up from the month of December, 2018 onwards.

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|----|----------------|---|---|--|
| 1) | Co.Pet./1/2015 | NILKAMAL LIMITED
Vs
AGARTALA DIARY FOOD
PVT LTD | Mr B N MAJUMDER
Mr D SAHA
R SAHA | Mr D
BHATTACHARYA
Mr P SAHA
Mr H DEB
Mr S CHAKRABORTY
Mr BIDYUT
MAJUMDER
MR SAMAR DAS |
| 2) | LA.App./3/2015 | BIDHU BHUSAN DEB
AND ORS
Vs
THE STATE OF TRIPURA
AND ORS. | Mr SOMIK DEB
MR RAJIB DATTA | Mr N MAJUMDAR
Ms R MAJUMDER |
| 3) | RFA/6/2015 | HARAGOPAL BANIK
Vs
NEPAL CH. SARKAR | Mr P K DHAR
Ms S PRAMANIK
R G CHAKRABORTY | |
| 4) | WP(C)/7/2015 | DHRUBAJYOTI SAHA
Vs
O.N.G.C. LTD AND ORS | Mr B N MAJUMDER
MR J.
CHAKRABORTY
R SAHA | Mr P CHAKRABORTY |
| 5) | CrI.A./10/2015 | THE STATE OF TRIPURA
Vs
BENOY DEBBARMA | PP
Mr A NANDI
Mrs S DEB (GUPTA) | Mr B DEBNATH |
| 6) | RSA/16/2015 | SANTI RANJAN DEY AND
ANR
Vs
KALYAN DEB AND ANR | Mr ASUTOSH DE | MR DEBABRATA
CHAKRABORTY
Mr K K PAL
MR H LASKAR
Mr A K SARKAR |

7)	Crl.A./16/2015	KAMAL KR. DEB Vs BHRAMAR SINGH	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER MR P MOG Ms C BHOWMIK	MR K N BHATTACHARJEE Mr R C DEB MS S CHAKRABORTY
8)	MAC App./18/2015	BAJAJ ALLIANZ GENERAL INS. CO.LTD Vs SMT. GOURI PAL AND ORS	MR K N BHATTACHARJEE Mr R C DEB MR KOHINOOR N BHATTACHARYYA MS S CHAKRABORTY	Mr B NATH Mr S P DATTA Mr S K DATTA
9)	RSA/19/2015	PURABI GOSWAMI (SHARMA) Vs BARNALI GOSWAMI AND ORS	MR S LODH	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR B SAHA MR KAWSIK NATH MR PRADYOT MAISHAN
10)	Crl.A./20/2015	SANJIT DAS Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR	PP
11)	MAC App./22/2015	NARAYAN CHANDRA AICH Vs KOHINUR BEGAM AND ANR	Mr B DEBNATH Mr J MAJUMDER Mr S P DATTA Mr B NATH Mr S DATTA	Ms M ROY Mr A DAS
12)	Crl.A./22/2015	STATE OF TRIPURA Vs AMIT DEBNATH AND ANR	PP Mrs P DHAR Mr A ACHARJEE	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK
13)	WP(C)/29/2015	DR. KINSUK DATTA AND ORS Vs THE STATE OF TRIPURA AND ORS	Mr PARAMARTHA DATTA MR P ROY BARMAN MR KAWSIK NATH SAMARJIT BHATTACHARJEE	GA Mr M DEBBARMA
14)	Crl.A(J)/43/2015	JILAL UDDIN Vs THE STATE OF TRIPURA	Mr D DATTA	PP
15)	RSA/46/2015	DIPALI BHOWMIK AND ORS Vs SUDHIR MALAKAR	MR S M CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	MR D K BISWAS Ms S DEBBARMA Mr U S SINGHA Mr K ROY

16)	WP(C)/46/2015	GAURISANKAR CHAKRABORTY Vs THE STATE BANK OF INDIA AND ORS	MR S M CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	MR HK BHOWMIK Mr A SAHA
17)	WP(C)/47/2015	SURJYA MOHAN SARKAR Vs THE STATE LEVEL SCRUTINY COMMITTEE AND ANR	Mr G K NAMA D K BISWAS	GA Mr B DATTA
18)	RSA/47/2015	DIPALI BHOWMIK AND ORS Vs SUDHIR MALAKAR	MR S M CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	MR D K BISWAS Ms S DEBBARMA Mr KOUSIK ROY Mr U S SINGHA
19)	WP(C)/54/2015	PARIMAL S.DEBBARMA AND ANR Vs THE STATE OF TRIPURA AND ORS	Mr S DATTA Mr SK DEB BIDESH DEBNATH	GA Mr PARAMARTHA DATTA Mr D SARMA Mr B N MAJUMDER
20)	MAC App./55/2015	SMT. SANGHITA CHAKRABORTY BISWAS AND ANR Vs KHOKAN DAS AND ORS	Mr J MAJUMDER	Mr P GAUTAM
21)	CrI.A(J)/59/2015	REMRACHAI @ RAJU MOG Vs STATE OF TRIPURA	Mr SOUMENDU ROY	PP
22)	CrI.Rev.P./62/2015	MD. NUR ISLAM Vs THE STATE OF TRIPURA	MR HK BHOWMIK Mr A SAHA	PP
23)	CrI.Rev.P./63/2015	GOPAL DAS Vs THE STATE OF TRIPURA	MR S.C. MAJUMDER	PP
24)	WP(C)/69/2015	GAUTAM ROY AND ORS Vs THE STATE OF TRIPURA AND ORS	RAJU DATTA	GA
25)	MAC App./69/2015	RANJIT DEBBARMA Vs KULAJIT DEBBARMA AND ORS	Mr K K PAL MR BIMAL KANTI NATH Mr A K SARKAR	Mr P K GHOSH MR BISWANATH MAJUMDER

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| 26) | Crl.Rev.P./70/2015 RAJU RANJAN
BHATTACHARJEE
Vs
THE STATE OF TRIPURA | Mr P K BISWAS
MR HK BHOWMIK
Mr P MAJUMDER
MR A DEY
Mr A SAHA | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR P K
CHAKRABORTY |
| 27) | Crl.Rev.P./72/2015 BIDHU BHUSAN GHOSH
Vs
THE STATE OF TRIPURA | Mr RAJU DATTA
Ms A BANIK | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
MR P K
CHAKRABORTY
Mr DEEP CHAIM
KABIR |
| 28) | Crl.Rev.P./75/2015 BIPLAB DHAR
CHOUDHURY
Vs
THE STATE OF TRIPURA | Ms M
CHOWDHURY
Ms A BANIK
Mr R DUTTA | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
MR P K
CHAKRABORTY
Mr DEEP CHAIM
KABIR |
| 29) | Crl.Rev.P./76/2015 SUJIT KUMAR ROY
Vs
STATE OF TRIPURA | Mr S KAR
BHOWMIK
Mr D C NATH
Mr SOUMENDU
ROY | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR P K
CHAKRABORTY |
| 30) | Crl.Rev.P./77/2015 JYOTI PRAKASH
CHAKRABORTY
Vs
THE STATE OF TRIPURA | Mr S LODH | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR PK
CHAKRABORTY |
| 31) | Crl.Rev.P./78/2015 SABITA RANI DEBBARMA
Vs
THE STATE OF TRIPURA | Ms R GUHA
MR A KAR | PP |

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| 32) | Crl.Rev.P./79/2015 BENULAL ROY
Vs
THE STATE OF TRIPURA | MR DC ROY
MR S Ch. Deb | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR PK
CHAKRABORTY |
| 33) | Crl.Rev.P./81/2015 SACHINDRA CH. ROY
Vs
THE STATE OF TRIPURA | MR P ROY BARMAN
MR SAMARJIT
BHATTACHARJEE
MR KAWSIK NATH
MR PRADYOT
MAISHAN | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
MR P K
CHAKRABORTY
Mr DEEP CHAIM
KABIR |
| 34) | WP(C)/82/2015 ABHIJIT CHOUDHURY
Vs
UNION OF INDIA AND
ORS | Mr S DEB
SC DAS | GA
Mr PARAMARTHA
DATTA
MR BIDYUT
MAJUMDER |
| 35) | Crl.Rev.P./83/2015 GOPAL DATTA
Vs
THE STATE OF TRIPURA | Mr SAMRAT
GHOSH | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR PK
CHAKRABORTY |
| 36) | Crl.Rev.P./84/2015 AMITABHA ADHIKARY
Vs
THE STATE OF TRIPURA | Mr SAMRAT
GHOSH | PP
Mr P K PAL
Ms D
BHATTACHARJEE
Mr S DATTA
Mr DEEP CHAIM
KABIR
MR PK
CHAKRABORTY
DEEP CHAIM KABIR,
SPL.PP |
| 37) | Crl.Rev.P./85/2015 SUBRATA TARAN
Vs
GOPAL KRISHNA DAS
AND ANR | Mr S LODH | PP
Mr B N MAJUMDER
MR RAJIB SAHA
MR J. CHAKRABORTY
Mr D.J.SAHA |

38)	WP(C)/89/2015	GOUR SUNDAR NATH AND ANR Vs THE STATE OF TRIPURA AND ORS	MR Dipak Kr. BISWAS G S BHATTACHARJEE	GA Mr PARAMARTHA DATTA Mr S CHAKRABORTY
39)	Crl.Rev.P./89/2015	ANIL DAS Vs THE STATE OF TRIPURA	Mr B N MAJUMDER Mr R SAHA Mr DJ SAHA	PP
40)	Crl.Rev.P./90/2015	NIRMAL DEBNATH Vs LAXMI DEBNATH AND ANR.	Mr S D CHOUDHURY	Mr A C BHOWMIK Mr ARIJIT BHAUMIK MR ANUJIT DEY
41)	WP(C)/97/2015	KARABI DEBNATH AND ORS Vs TRIPURA LEGISLATIVE ASSEMBLY AND ORS	Mr PARAMARTHA DATTA Mr T DEBBARMA D K DASCHOU DHURY	GA MR BIDYUT MAJUMDER Mr N MAJUMDAR
42)	WP(C)/99/2015	SOMEN BAIDYA Vs THE STATE OF TRIPURA AND ORS	MR ARIJIT BHOWMIK S CHAKRABORTY	GA
43)	WP(C)/103/2015	SITANGSHU CHAKRABORTY Vs THE STATE OF TRIPURA AND ORS	Mr G K NAMA D K BISWAS	GA
44)	WP(C)/116/2015	SMT. ARATI DEBNATH AND ORS Vs THE STATE OF TRIPURA AND ORS	Mr S CHAKRABORTY MS S CHAKRABORTY	GA
45)	WP(C)/134/2015	RAJU NATH AND ORS Vs THE STATE OF TRIPURA AND ORS	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA MR PULAK SAHA S PANDIT	GA Mr J MAJUMDER
46)	WP(C)/135/2015	AMIR CH. NAMA DAS AND ORS Vs THE STATE OF TRIPURA AND ORS	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA MR PULAK SAHA S PANDIT	GA Mr J MAJUMDER
47)	WP(C)/164/2015	SATYESH CH. DEB Vs THE STATE OF TRIPURA AND ORS	Mr S K DEB Mr S DATTA BIDESH DEBNATH	GA

48)	WP(C)/176/2015	SOMNATH SINGH Vs UNION OF INDIA AND ORS	MR P ROY BARMAN ASST SG MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	
49)	WP(C)/216/2015	NIRANJAN SAHA AND ORS Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN GA MR KAWSIK NATH MR PRADYOT MAISHAN SAMARJIT BHATTACHARJEE	Mr K K PAL
50)	WP(C)/235/2015	MURRAH LIVESTOCK CORPORATION Vs THE STATE OF TRIPURA AND ORS	Ms S CHAKRABORTY Mr ARIJIT BHAUMIK MR ANUJIT DEY	GA Mr S K DEB Mr S DATTA MR BIDESH DEBNATH
51)	WP(C)/246/2015	PRIYALAL CHAKMA Vs THE STATE OF TRIPURA AND ORS	Mr D R CHOWDHURY Mr S SARKAR MR D DEB	GA Mr S CHAKRABORTY
52)	WP(C)/255/2015	BIJOY KISHORE TARAN Vs THE STATE OF TRIPURA AND ORS	Mr SOMIK DEB MR D P GHOSH RAJIB DATTA	GA Mrs A Datta Mr A SENGUPTA
53)	WP(C)/270/2015	MD. KAMAL HOSSAIN Vs THE STATE OF TRIPURA AND ORS	C S SINHA	GA
54)	WP(C)/276/2015	BIMAL SARKAR Vs THE STATE OF TRIPURA AND ORS	Mr SOMIK DEB MR D P GHOSH MR P DEBNATH	GA
55)	WP(C)/279/2015	DEBASHISH NATH Vs THE STATE OF TRIPURA AND ORS	Ms R MAJUMDER	GA
56)	WP(C)/284/2015	DEBDAYAL LASKAR Vs THE DIRECTOR GENERAL OF POLICE AND ORS	Mr P R SARKAR A DE	

57)	WP(C)/288/2015	NIRANJAN DEBBARMA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR P ROY BARMAN MR KAWSIK NATH Mr S. BHATTACHARJEE PRADYOT MAISHAN	ADV. GENERAL GA Mr PARAMARTHA DATTA Mr S CHAKRABORTY Mr B DATTA Mr T DEBBARMA MR D K DASCHOUDHURY
58)	WP(C)/300/2015	NIKHIL SHARMA Vs THE STATE OF TRIPURA AND ORS	C S SINHA	GA
59)	WP(C)/314/2015	RABINDRA DEBBARMA Vs THE STATE OF TRIPURA AND ORS	C S SINHA	GA Mr N MAJUMDAR MR H SARKAR
60)	WP(C)/315/2015	BISWANATH DEBBARMA Vs UNION OF INDIA AND ORS	Mr S BHATTACHARJEE Mr SOMIK DEB MS JUTHIKA NAUKAHAM MS JAYSHREE MAJUMDER	MR CGC Mr S CHAKRABORTY ASST SG
61)	WP(C)/326/2015	PABITRA PATHAK Vs UNION OF INDIA AND ORS	Mr T K CHOWDHURY D SAHA	ASST SG
62)	WP(C)/330/2015	AMAR CHAN DEBNATH Vs THE STATE OF TRIPURA AND ORS	MR DC ROY A K PAL	GA MRS AS LODH
63)	WP(C)/347/2015	SUNIL BARAN DAS Vs THE STATE OF TRIPURA AND ORS	MR DEBABRATA CHAKRABORTY Mr N MAJUMDAR H LASKAR	GA
64)	WP(C)/353/2015	HUSSAIN ALI Vs STATE OF TRIPURA AND ORS	Mr D BHATTACHARYA MR S DAS S CHAKRABORTY	GA
65)	WP(C)/354/2015	MITU SEN Vs STATE OF TRIPURA AND ORS	Mr D BHATTACHARYA Ms S CHAKRABORTY S DAS	GA

66)	WP(C)/372/2015	MIHIR KR. ROY Vs AGARTALA MUNICIPAL CORPN. AND ORS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH PRADYOT MAISHAN	MRS AS LODHI Mr K K PAL
67)	WP(C)/375/2015	BIKRAM SINGH BHANDARI Vs THE STATE OF TRIPURA AND ORS	Mr D BHATTACHARYA Mr S DAS A Das	GA
68)	WP(C)/384/2015	BIKASH DEB Vs THE STATE OF TRIPURA AND ORS	Mr P K BISWAS Mr P MAJUMDER Ms C BHOWMIK PARUL MOG	GA
69)	WP(C)/387/2015	ABANI DEBBARMA AND ORS Vs THE STATE OF TRIPURA AND ORS	MS SWARUPA CHISIM C S SINHA	GA Mr S DEB Mr D SARMA MR SC DAS
70)	WP(C)/396/2015	RANA KISHORE DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR DC ROY Mr A K PAL A K PAL	GA MR S CHAKRABORTY
71)	WP(C)/403/2015	ALOK DEBNATH Vs THE STATE OF TRIPURA AND ORS	MR S M CHAKRABORTY Ms S MAJUMDER Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN D DAS	GA Mr G S BHATTACHARJEE Mr B N MAJUMDER
72)	WP(C)/407/2015	SANJIB CHOUDHURY Vs THE STATE OF TRIPURA AND ORS	SAMARJIT BHATTACHARJEE	
73)	WP(C)/408/2015	ALAUDDIN MAJUMDER Vs THE STATE OF TRIPURA AND ORS	MR DC ROY A K PAL	GA Ms AS LODHI
74)	WP(C)/444/2015	TAMAL DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH PRADYOT MAISHAN	GA

75)	WP(C)/494/2015	ANUPAM SARKAR Vs THE STATE OF TRIPURA AND ORS	MR ARIJIT BHOWMIK MR D SARKAR S CHAKRABORTY	GA MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN
76)	WP(C)/523/2015	SURESH GOALA Vs STATE OF TRIPURA ANDORS	A SENGUPTA	GA MR K N BHATTACHARJEE Mr P SAHA Mr S PANDIT Mr A DEBNATH
77)	WP(C)/545/2015	BIBEKANANDA MAJUMDER Vs AGARTALA MUNICIPAL CORPN. AND ORS	Mr G K NAMA D K BISWAS	Mr K K PAL
78)	WP(C)/615/2015	AKHIL CH BHOWMIK Vs THE STATE OF TRIPURA AND ORS	Mr RATAN DATTA R PURKAYASTHA	
79)	WP(C)/616/2015	LAXMI TEA CO. LTD AND ANR Vs THE STATE OF TRIPURA AND ORS	Mr G K NAMA D K BISWAS	GA Mr B DATTA
80)	WP(C)/618/2015	SAMBHU SARKAR Vs TSIC AND ORS	Ms M CHOWDHURY Mr RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
81)	WP(C)/619/2015	BHAJAN CHAKRABORTY Vs TSIC AND ORS	Ms M CHOWDHURY Mr RAJU DATTA RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
82)	WP(C)/620/2015	SMTI GITA RANI DAS Vs TSIC AND ORS	Ms M CHOWDHURY Mr RAJU DATTA RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
83)	WP(C)/621/2015	KHAGENDRA DEBNATH Vs TSIC AND ORS	Ms M CHOWDHURY Mr RAJU DATTA RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
84)	WP(C)/622/2015	AMRIT PAL Vs TSIC AND ORS	Ms M CHOWDHURY RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
85)	WP(C)/623/2015	MANJU SHIL Vs TSIC AND ORS	Ms M CHOWDHURY RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY

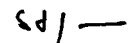
86)	WP(C)/624/2015	SMTI MILAN DAS Vs TSIC AND ORS	Ms M CHOWDHURY RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
87)	WP(C)/625/2015	NIKUNJA DEBNATH Vs TSIC AND ORS	Ms M CHOWDHURY RAJU DATTA	Mr S DEB MR SOUMEN SAHA Mr S CHAKRABORTY
88)	WP(C)/636/2015	SIMA DEBBARMA Vs TRIPURA GRAMIN BANK AND ORS	MR D SARKAR ARJIT BHOWMIK	Mr K BHATTACHARJEE
89)	WP(C)/646/2015	SUKHENDRA CH. BANIK Vs THE STATE OF TRIPURA AND ORS	MR S M CHAKRABORTY MS BRATATI CHAKRABORTY MS P SEN Mr D DAS S BHATTACHARJEE	GA MR R CHAKRABORTY
90)	WP(C)/691/2015	NO.01030554 RFN GD, 3RD BN, TSR, SUKHEN SUTRADHAR Vs THE STATE OF TRIPURA AND ORS	Mr P K DHAR Mrs M DHAR Ms S DAS Mr H B CHAKRABORTY R G CHAKRABORTY	GA
91)	WP(C)/707/2015	PRADIP KUMAR PAL Vs STATE OF TRIPURA AND ORS	Mr D BHATTACHARYA Mr S DAS S CHAKRABORTY	GA
92)	CrI.A(J)/8/2016	SUBODH SARKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY Mr SAMRAT GHOSH S B DEB	PP
93)	CrI.A(J)/16/2016	JAHAR DEBNATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
94)	CrI.A(J)/36/2016	MD. SURMAN ALI @ BASAL Vs THE STATE OF TRIPURA	Mr S DEBNATH Mr S DATTA MR JYOTIRMOY NATH	PP
95)	CrI.A(J)/64/2016	MARENDRA DEBBARMA Vs THE STATE OF TRIPURA	Mr A ACHARJEE Ms P GHATAK Mr R DUTTA	PP
96)	CrI.A(J)/16/2017	MD. JAFFUR UDDIN @ ABDUL KADIR Vs THE STATE OF TRIPURA	Mr A NANDI MR S.C. MAJUMDER	PP

97)	Crl.A(J)/21/2017	RAMDHAN SARKAR @ RAHIM MIAH AND ANR Vs THE STATE OF TRIPURA	Mr D R CHOWDHURY Mr S CHOWDHURY MR DIPAK DEB	PP
98)	Crl.A(J)/25/2017	MD. ABU JALAL MIAH Vs STATE OF TRIPURA	Mr D R CHOWDHURY Mr S CHOWDHURY Mr S SARKAR Mr D DEBNATH MR D DEB	PP
99)	Crl.A(J)/26/2017	UMESH CH. TRIPURA Vs STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER	PP
100)	Crl.A(J)/29/2017	AMARENDRA MALAKAR Vs THE STATE OF TRIPURA	Mr P SAHA Mr I BANIK Mr R MUKHERJEE MR M BISWAS Mr SARADINDU CHAKRABORTY	PP
101)	Crl.A(J)/31/2017	JAYANTA TRIPURA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA	PP
102)	Crl.A(J)/34/2017	BIMAL DEBNATH Vs THE STATE OF TRIPURA	MR SAMARJIT BHATTACHARJEE Mr SOMIK DEB	PP
103)	Crl.A(J)/36/2017	KARTIK MANDAL Vs THE STATE OF TRIPURA	Mrs S DEB (GUPTA) Mr B DEB SAIKAT RAHMAN	PP
104)	Crl.A(J)/51/2017	ETIM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
105)	Crl.A(J)/53/2017	JAHIR ALAM Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr S CHAKRABORTY Mr P MAJUMDER MR ARGHYA KUSUM PAUL Mr A HASHEM MR DEBAJIT BISWAS	PP
106)	Crl.A(J)/54/2017	JILAN MIAH @ JALIL MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP

107) CrI.A(J)/55/2017	MITON MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
108) CrI.A(J)/56/2017	SAHALAM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
109) CrI.A(J)/57/2017	MAHALAM MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER Mr A HASHEM MR DEBAJIT BISWAS	PP
110) CrI.A(J)/60/2017	RADHA KANTA PAUL Vs STATE OF TRIPURA	Mr N DAS	PP
111) CrI.A(J)/67/2017	PRAMANIK DEY Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR	PP
112) CrI.A(J)/76/2017	SWAPAN DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY MR K PAUL	PP
113) CrI.A(J)/3/2018	DULAL DAS Vs THE STATE OF TRIPURA	Mr N MAJUMDER	PP
114) CrI.A(J)/10/2018	ANUKUL CHANDRA NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
115) CrI.A(J)/11/2018	SUSHIL DAS Vs STATE OF TRIPURA	MR S MAHAJAN	PP
116) CrI.A(J)/15/2018	BISWAJIT SEN @ BAPAN Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA Ms S CHAKRABORTY Mr P K DEBNATH Mr A ACHARJEE	PP

117) CrI.A(J)/16/2018	SURAJ MIAH Vs THE STATE OF TRIPURA	MR K N BHATTACHARJEE Mrs S CHAKRABORTY Mr R C DEB MR KOHINOOR N BHATTACHARYYA MR P K DEB	PP
118) CrI.A(J)/20/2018	AJOY MALAKAR Vs STATE OF TRIPURA	Mr S BHATTACHARJEE MS JUTHIKA NAUKAHAM MS ARCHANA REANG	PP
119) CrI.A(J)/35/2018	BISWAJIT BHOWMIK Vs STATE OF TRIPURA	MR SAMAR DAS	PP
120) CrI.A(J)/40/2018	MD. KAMAL MIAH SARKAR Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
121) CrI.A(J)/43/2018	SUBRATA MAJUMDER Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY MR K PAUL	PP
122) CrI.A(J)/47/2018	RATAN DAS Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr P SAHA Mr A BASAK Mr S B DEB MS NC SAHA	PP
123) CrI.A(J)/52/2018	DEBABRATA DEY @ KARTIK Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK MS NC SAHA	PP

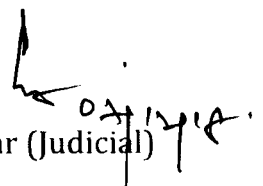
By order,



(A. Debbarma)
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.


Registrar (Judicial)